

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**



**CP No- 443/2019 in  
OA No-1652/2019**

**New Delhi, this the 20<sup>th</sup> day of January, 2020**

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Shri Jagdish Prashad  
Aged 66 years  
Goods Supervisor (Retired)  
S/o late Shri Bal Chand  
R/o presently C-318, Kumhar Chowk  
Sheikh Sarai Phase-II, New Delhi. ... Petitioner

(through Sh. H.K. Bajpai for Ms. Meenu Mainee)

Versus

1. Sh. Sushant Kumar Mishra  
Secretary  
Railway Board  
Rail Bhawan, New Delhi.
2. Sh. T.P. Singh  
General Manager  
North Central Railway, Allahabad (UP).
3. Sh. Amit Abha  
Divisional Railway Manager  
North Central Railway, Allahabad (UP)  
... Respondents

(through Sh. Shailendra Tiwary)

**ORDER(ORAL)**

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman**

The applicant filed OA No. 1652/2019 before this Tribunal in the context of fixing his salary. The OA was disposed of on 24.05.2019, directing the respondents to decide the representation dated 19.12.2018 submitted by the applicant and to pass appropriate orders thereon, within a period of ten weeks. This contempt case is filed, alleging that the respondents did not comply with the direction issued by this Tribunal.

2. On behalf of the respondents, counter affidavit is filed. It is stated that the representation of the applicant was considered and a reasoned order was passed on 13.08.2019.

3. We heard Sh. H.K. Bajpai, learned counsel appearing as proxy counsel for Ms. Meenu Mainee, learned counsel for the applicant and Sh. Shailendra Tiwary, learned counsel for the respondents.

4. The only direction issued in the OA was to consider the representation submitted by the applicant. Though with some delay, the respondents have passed an order dated 13.08.2019. In case, the petitioner is not satisfied with the said order, he has to pursue remedies further. The respondents have already complied with the order. The contempt case is accordingly closed.

**(A.K. Bishnoi)**  
**Member (A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

/ns/